NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No.702/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th December 2017, 10.30 A.M

Name	of the Company	AVI Polymers LtdVs-H	industan Cable Ltd.	
Under Section		9 IBC note2/mbs.witkst05/t0/00 ng_ntast		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1.	CS DEEPA PRACTISIN	K KUMAR KT G COMPANY	SELLETARY)	ole hai
	8 SHRUTI SIN		OPERA	TIONAL 121

3. CS SONAM AGARWAL

PRACTISMY COMPANY SECRETARY

PRACTISING COMPANY SECRETARY

SAgand_ 12/12/17

4. Vikash Sinh. Adv. ? For. Sarath Daspupti, Ahr ? ACZ

12/12/12

ORDER

Ld. Counsel for the operational creditor and the corporate debtor is present.

Ld. Counsel for the corporate debtor has sought leave of the Court for filing Vakalatnama and Board Resolution. Prayer is allowed. Vakalaltnama and Board Resolution may be filed within 3 days and thereafter reply, if any, may be filed within 7 days with a copy in advance to the opposite party. Rejoinder, if any, may be filed within 3 days thereafter.

List it on 09/01/2018 for admission.

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(Jinan K.R.) Member (J)

lo respand

(V.P.Singh)

Member (J)

3. ES SOUAN AGARDAL

ERRETISING CONPANY SECRETARY

ERMCTISMY CEHENNY SECRETIFFY